GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 223 TO BE ANSWERED ON 24.02.2016

IMPLEMENTATION OF PROJECTS SCHEME

223. SHRI A.T. NANA PATIL:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have prioritised certain projects under its Fast Track Implementation of Projects Scheme;
- (b) if so, the details thereof, State/zone-wise specially in Maharashtra; and
- (c) the steps taken by the Railways to reduce the gap between project conceptualization and commissioning in order to decongest chocked networks and enhancing speed and punctuality of trains?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) & (b): Prioritization of projects is a continuous exercise carried out on the basis of traffic and safety considerations and availability of funds. In addition to ongoing projects, 77 doubling / tripling / quadrupling projects having an aggregate length of 9,040 Km and total estimated cost of Rs. 90,304 Crore were included in the Railway Budget for 2015-16 to decongest existing saturated section and create additional carrying capacity.

Railways do not plan projects statewise. Zone wise break up of fast track implementation of projects is as under:- Central Railway 6, East Coast Railway 8, East Central Railway 11, Eastern Railway 1, North Central Railway 4, North East Railway 4, North East Frontier Railway 2, Northern Railway 4, North Western Railway 2, South Central Railway 8, South East Central Railway 5, South Eastern Railway 5, Southern Railway 4, South Western Railway 3, West Central Railway 6 and Western Railway 4.

(c): Steps taken to reduce gap between project conceptualisation and commissioning include review of procedures for Detailed Project Report (DPR) / detailed estimate examination / sanction, delegation of powers, adequate funding for prioritized projects and regular monitoring of progress.

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